

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.105/252/HDB/2017
NAME OF THE COMPANY	Prasad Avenues Private Limited
NAME OF THE PETITIONER(S)	Prasad Avenues Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Villerkote Rami Reiny Co	uselfor Hobbant	9542239039	Worlz-

Counsel for Respondent(s):

Signature	E-mail & Telephone No.	Designation	Name of the Counsel(s)
42			रमेश चन्द्र मिन्ना/ RAKESH CHANDRA MISHRA
			कंपनी पंजीयको Registrar of Companies, वैदराबाद औद्य प्रदेश और तेलंगामा
			कंपनी पंजीयक/ Registrar of Companies,

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Applicant.

CA is disposed by separate orders.

Member (J)

Bm